MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.**5/AM18**
(HELD ON 22.11.2017)
UNDER THE CHAIRMANSHIP OF
SHRI S.B.S. REDDY, ADDL. DGFT

Meeting No. 5/87-NC-7/2017 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 22.11.2017, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Nand Lal, Consultant, DIPP
2) Ms Chitra Sharma, Dy. DGFT
3) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-25	**M/s Sundaram Industries Ltd., Chennai**	**01/87/50/385/AM11/DES-VII**	Status: **Approved**
NC No.:5/AM18 Dated: 22.11.2017	Adv. Lic. No. and Date **0410120257 dated 31.12.2010**	**04/24/040/00271/AM11**	

Request: Regularization of imports and exports in respect of Advance Authorization No. 0410120257 dated 31.12.2010 made between May 2011 and May 2013.

Decision: The committee considered the request of the firm and found that the firm had initially obtained above advance authorization as per details given under:-

Export item: Industrial Solid Tyres
Quantity: 1210.000 MT

Import Items :

Sl. No.	Item Description	Quantity
1	Used Industrial Solid Tyres	1000 MT
2	Natural Rubber	206.330 MT
3	Carbon Black	124.640 MT
4	SBR	39.200 MT

At that time firm had claimed the wastage as under:-

Sl. No.	Item Description	Wastage claimed (%age) on net content basis
1	Used Industrial Solid Tyres	15%
2	Natural Rubber	0.00%
3	Carbon Black	0.00%
4	SBR	0.00%

चित्रा शर्मा CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

The case of the firm was first considered in norms committee dated 04.03.2011 and decision was as under :-

The Committee deliberated this case in detail and felt that the export product simply indicated industrial solid tyres, whereas the firm intends to import Used Industrial Solid tyres, carrying out re-treading activity and then re-export the same. Committee felt that in case this kind of activity is to be allowed under Duty Exemption Scheme wherein duty free import is allowed, it would be more appropriate, if used tyres are imported first, re-treading activities carried out and then exported. However, it may not be possible to monitor the same. In view of this and the sensivity involved in permitting duty free import of used tyres, Committee decided to reject the case.

Again considered in Norms Committee dated 19.09.2016:-

a) *The case has already been rejected by Norms Committee-7 in its meeting no. 46/Am11 held on 21.02.2011.*
b) *The decision of the meeting was conveyed to the firm and RLA, Chennai vide letter of even number dated 04.03.2011.*
c) *The minutes of the above meeting were also uploaded on DGFT website.*
d) *Firm has imported 137 MTs (between May, 2011 and May 2013), that is after rejection.*

Now, firm have again represented and submitted as under :-

They have imported **133.230 tones** of Used Industrial Solid Tyres (raw material) and exported all the tyres after Retreading (Refurbishing) and Net Quantity of Exports is **176.069 MT** (using new rubber). In this way they have obtained value addition 57%. They have referred DGFT and norms committee decision letter dated 04.03.2011, 12.07.2013 and 19.09.2016, wherein, Committee felt that in case of this kind of activity is to be allowed under duty exemption scheme wherein duty free import of allowed it would be more appropriate, if used tyres are imported first , re-treading activities carried out and then exported.

In this connection, they wish to inform that they have imported used tyres first, re-treaded and then carried out export and details of the same has been given in Annexure.

In continuation to their reply, they have further submitted a letter in R&I section of Department of Industrial Policy and Promotion dated 10.11.2017, saying that they would like to mention here that initially they had got an export order form foreign buyers and in order to complete their commitment, they made import of used solid tyre 133.23 MT and exported 176.069 MT after retreading. Being a reputed company (TVS group) and the sake of reputation of their company as well for the country, they completed the commitment . However, further they did not import and export further since Norms Committee had rejected their case and requested to ratify ad-hoc norms for regularization for this quantity only.

Actual Import Made (Item wise in %) :

Item of imports	**Imports allowed**	**Actual import**	**%**
Used Solid Tyre	1000	133.23	13.32 %
Natural Rubber	206	57.16	27.74 %
Carbon Black	125	20.80	16.64 %
Synthetic Rubber	39	16.80	43.08 %
Total	1370	277.99	16.64 %

The above submission of the firm was examined by Department of Industrial Policy and Promotion dated 10.11.2017 and they have furnished their comments vide their communication No. 7/425/2017-TSW dated 20-11.2017. Comments of DIPP considered by Norms Committee and based on the said comments, committee recommend the following :

Taking into consideration of 5% wastage is allowed for used tyre and 0% wastage on retreading material i.e. Natural Rubber and SBR, following norms are recommended taking cue from SION A 1701 as under:-

Export item: Industrial Solid Tyres
Quantity: 176.069 MT

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Import Items :

Sl. No.	Item Description	Quantity
1	Used Industrial Solid Tyres	133.86 MT
2	Natural Rubber	23.80 MT
3	Carbon Black	15.93 MT
4	SBR	7.08 MT

These norms are only for regularization purpose and no repeat advance authorization should be issued. RA may take consequential action as per Policy/Procedure

Case No. A-26	**M/s BLS Polymers Ltd.**	**01/87/50/253/AM16/DES-VII**	Status: **Approved**
NC No.:5/AM18 Dated: 22.11.2017	Adv. Lic. No. and Date **0510395524 dated 04.09.2015**	**05/23/040/00231/AM16**	

Request: **Minor correction in export item No.(ii) against Advance Authorization No. 0510395524 dated 04.09.2015.**

Decision : The committee considered the request of the firm and decided to correct the **export item no.(ii) as HT-XLPE Compound Granules** in the minutes of NC Meeting No. 4 which was held on 21.06.2016

RA may take consequential action as per Policy/Procedure

Online Cases

Case No.:67/2/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00124/AM18/	RLA File :03/95/040/00641/AM15/	Lic.No/Date:0310791421 26.11.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/22/2017-TSW dated 13.09.2017, the Committee **approved** following adhoc norms:

	EXPORT ITEM	QTY	IMPORT ITEM	QTY required per kg of finished good
1	Rubber Floor Coverings & Mats	3,00,000 kg	1. Synthetic Rubber- SBR – 1502	0.22500 kg
			2. Natural Rubber	0.40250 kg
			3. Zinc Oxide	0.02000 kg
			4. Antioxidant	0.0110 kg
			5. Accelerator	0.01350 kg
			6. Titanium Dioxide	0.04150 kg
			7. PPT Silica Filler	0.14500 kg
			8. Rubber Processing Oil	0.05500 kg
			9. Carbon Black	0.08500 kg

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		10. Processing Aid	0.03500 kg

Note: 1. There should be a value cap on Rubber Chemical as per general Note- 8 of Handbook of Procedures Vol. II.

RA may take consequential action as per Policy / Procedures.

2	**Case No.:19/8/87-ALC1/2016**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00131/AM17/	RLA File :03/94/040/01015/AM16/	Lic.No/Date:0310803129 08.03.2016	

Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.

3	**Case No.:8/10/87-ALC1/2016**	Party Name: INDUSTRIAL FOAMS PVT LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Disposed**
	HQ File :01/87/050/00230/AM17/	RLA File :05/23/040/00557/AM16/	Lic.No/Date:0510398104 31.03.2016	

Decision: The committee considered the request dated 01.08.2017 of the firm for cancellation of Licence and decided to **close** the case.

4	**Case No.:68/5/87-ALC1/2017**	Party Name: SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00383/AM18/	RLA File :34/24/040/00009/AM16/	Lic.No/Date:3410042211 26.05.2016	

Decision: The Committee considered the case as per agenda and decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures

5	**Case No.:69/5/87-ALC1/2017**	Party Name: SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00384/AM18/	RLA File :34/24/040/00237/AM16/	Lic.No/Date:3410042239 06.06.2016	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
f) What are other ingredients used in manufacturing other than the ones claimed in authorisation.

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

6	**Case No.:54/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00369/AM18/	RLA File :08/24/040/00091/AM17/	Lic.No/Date:0810138114 07.06.2016	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

7	**Case No.:58/13/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00333/AM17/	RLA File :03/94/040/00439/AM17/	Lic.No/Date:0310807192 18.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

8	**Case No.:10/14/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00343/AM17/	RLA File :03/94/040/00438/AM17/	Lic.No/Date:0310807191 18.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

9	**Case No.:11/14/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00344/AM17/	RLA File :03/94/040/00440/AM17/	Lic.No/Date:0310807221 19.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

10	**Case No.:12/14/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00345/AM17/	RLA File :03/94/040/00446/AM17/	Lic.No/Date:0310807224 19.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

11	**Case No.:13/14/87-ALC1/2016**	Party Name: DOW CHEMICAL	Meet No/Date:5/87-	**Status:**

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		INTERNATIONAL PRIVATE LIMITED	ALC1/2017 22.11.2017	**Deferred**
	HQ File :01/87/050/00346/AM17/	RLA File :03/94/040/00448/AM17/	Lic.No/Date:0310807222 19.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

12	**Case No.:14/14/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00347/AM17/	RLA File :03/94/040/00447/AM17/	Lic.No/Date:0310807226 19.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

13	**Case No.:15/14/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00348/AM17/	RLA File :03/94/040/00449/AM17/	Lic.No/Date:0310807223 19.08.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

14	**Case No.:52/15/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00445/AM17/	RLA File :03/94/040/00489/AM17/	Lic.No/Date:0310807548 01.09.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

15	**Case No.:53/15/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00446/AM17/	RLA File :03/94/040/00490/AM17/	Lic.No/Date:0310807549 01.09.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

16	**Case No.:54/15/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00447/AM17/	RLA File :03/94/040/00493/AM17/	Lic.No/Date:0310807550 01.09.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

17	**Case No.:56/15/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

	HQ File :01/87/050/00449/AM17/	RLA File :03/94/040/00501/AM17/	Lic.No/Date:0310807576 02.09.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

18	**Case No.:57/15/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00450/AM17/	RLA File :03/94/040/00503/AM17/	Lic.No/Date:0310807577 02.09.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

19	**Case No.:59/15/87-ALC1/2016**	Party Name: DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00452/AM17/	RLA File :03/94/040/00509/AM17/	Lic.No/Date:0310807615 06.09.2016	
	Decision : The Committee considered the case as per agenda and decided to defer the case.			

20	**Case No.:55/15/87-ALC1/2016**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00448/AM17/	RLA File :03/94/040/00498/AM17/	Lic.No/Date:0310807998 22.09.2016	

Decision: : The Committee considered the case and decided to **approve** adhoc norms on **repeat basis** based on the decision of the NC Meeting No. 19/87-ALC1/2013 held on 20.08.2013 as per comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 31.07.2013 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Examol QP 750 Polyether Polyol	1 kg	1. Propylene Oxide	0.833 kg
		2. Ethylenediamine	0.207 kg
RA may take consequential action as per Policy / Procedures.			

21	**Case No.:64/15/87-ALC1/2016**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00457/AM17/	RLA File :03/94/040/00567/AM17/	Lic.No/Date:0310808419 17.10.2016	

Decision: : The Committee considered the case and decided to **approve** adhoc norms on **repeat basis** based on the decision of the NC Meeting No. 19/87-ALC1/2013 held on 20.08.2013 as per comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 31.07.2013 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Exaflex 4835 Polyether Polyol	1 kg	1. Propylene Oxide	0.833 kg
RA may take consequential action as per Policy / Procedures.			

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

22	**Case No.:11/1/87-ALC1/2017**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00011/AM18/	RLA File :03/94/040/00481/AM17/	Lic.No/Date:0310810351 05.01.2017	
	Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

23	**Case No.:14/1/87-ALC1/2017**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00014/AM18/	RLA File :03/94/040/00852/AM17/	Lic.No/Date:0310810625 19.01.2017	
	Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

24	**Case No.:13/1/87-ALC1/2017**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00013/AM18/	RLA File :03/94/040/00840/AM17/	Lic.No/Date:0310810722 24.01.2017	

Decision: : The Committee considered the case and decided to **approve** adhoc norms on **repeat basis** based on the decision of the NC Meeting No. 19/87-ALC1/2013 held on 20.08.2013 as per comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 31.07.2013 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Examol QP 750 Polyether Polyol	1 kg	1. Propylene Oxide	0.833 kg
		2. Ethylenediamine	0.207 kg
RA may take consequential action as per Policy / Procedures.			

25	**Case No.:31/16/87-ALC1/2016**	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00558/AM17/	RLA File :03/95/040/00852/AM17/	Lic.No/Date:0310810893 02.02.2017	

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/411/2017-TSW dated 20.11.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
Paralink	729927 sq. mt. (8,77,591.23 Kg)	1. Yarn (Polyester filament Yarn)	5,21,897 kg.
		2. LLDPE	3,66,869 kg.
		3. Master Batch	15,284 kg.
		4. Aramid Yarn / Kevlar	705 kg.
RA may take consequential action as per Policy/Procedure			

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

26	**Case No.:58/1/87-ALC1/2017**	Party Name: NAV AUXICHEM PVT.LTD,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Withdrawn**
	HQ File :01/87/050/00591/AM17/	RLA File :30/24/040/00040/AM17/	Lic.No/Date:3010103987 16.03.2017	
	Decision: The Committee considered the reply of the RA and decided to withdraw the case as the authorization has been issued on repeat basis.			

27	**Case No.:64/2/87-ALC1/2017**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00121/AM18/	RLA File :03/94/040/01069/AM17/	Lic.No/Date:0310811915 17.03.2017	
	Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

28	**Case No.:18/2/87-ALC1/2017**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00075/AM18/	RLA File :03/94/040/01176/AM17/	Lic.No/Date:0310812225 30.03.2017	

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/346/2017-TSW dated 13.10.2017, the Committee **approved** following adhoc norms:

Export Item	QTY	Sr. No.	Import Item Description	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials - Nylon and Steel Belt. (Total Quantity to be exported 5,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.826
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.829
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.717
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.803
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.658
		9	CARBON BLACK	26.521
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.589
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.088
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.889
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.877

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.413
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.262
		17	RUBBER CHEMICAL :ACCELERATOR	0.591
		18	RUBBER CHEMICAL :RETARDERS	0.105
		19	ZINC OXIDE	1.887
		20	STEARIC ACID	0.765
		21	MICROCRYSTALLINE PETROLEUM WAX	0.656
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.565
		25	PHENOLIC TACKIFIER RESIN	0.599
		26	INSOLUBLE SULPHUR	0.700
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.140
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.127
		30	PROCESSING ADDITIVES	0.539
		31	HOMOGENIZING AGENT	0.536
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.034
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 30,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.148
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.008
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.614
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.670
		9	CARBON BLACK	24.005
		10	NYLON TYRE CORD FABRIC (DIPPED)	10.922
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.177

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.031
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.057
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.322
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.136
		17	RUBBER CHEMICAL :ACCELERATOR	0.469
		18	RUBBER CHEMICAL :RETARDERS	0.116
		19	ZINC OXIDE	1.947
		20	STEARIC ACID	1.124
		21	MICROCRYSTALLINE PETROLEUM WAX	0.615
		22	PRECIPITATED SILICA	0.783
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.838
		25	PHENOLIC TACKIFIER RESIN	0.158
		26	INSOLUBLE SULPHUR	0.148
		30	PROCESSING ADDITIVES	0.493
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 4,875,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.238
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.612
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.019
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.263
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.702
		9	CARBON BLACK	27.113

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		10	NYLON TYRE CORD FABRIC (DIPPED)	6.775
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.102
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.003
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.947
		17	RUBBER CHEMICAL :ACCELERATOR	0.484
		18	RUBBER CHEMICAL :RETARDERS	0.102
		19	ZINC OXIDE	1.810
		20	STEARIC ACID	1.024
		21	MICROCRYSTALLINE PETROLEUM WAX	0.850
		22	PRECIPITATED SILICA	0.003
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.285
		25	PHENOLIC TACKIFIER RESIN	0.217
		26	INSOLUBLE SULPHUR	0.129
		30	PROCESSING ADDITIVES	0.568
		31	HOMOGENIZING AGENT	0.001
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.552
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.345
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.222
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.014

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

exported 5,055,000.00 kgs)		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.494
		9	CARBON BLACK	29.443
		10	NYLON TYRE CORD FABRIC (DIPPED)	2.096
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.055
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	2.882
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.896
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.468
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		17	RUBBER CHEMICAL :ACCELERATOR	0.685
		18	RUBBER CHEMICAL :RETARDERS	0.127
		19	ZINC OXIDE	1.808
		20	STEARIC ACID	0.886
		21	MICROCRYSTALLINE PETROLEUM WAX	0.879
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.144
		25	PHENOLIC TACKIFIER RESIN	0.658
		26	INSOLUBLE SULPHUR	0.500
		30	PROCESSING ADDITIVES	0.578
		31	HOMOGENIZING AGENT	0.452
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.053
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	15.155
		3	SYNTHETIC RUBBER:BUTADIENE	9.869

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

machines, C. Nylon and Steel Belt. (Total Quantity to be exported 565,000.00 kgs)			RUBBER (BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.254
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.151
		9	CARBON BLACK	26.772
		10	NYLON TYRE CORD FABRIC (DIPPED)	4.226
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.851
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.143
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.382
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.308
		17	RUBBER CHEMICAL :ACCELERATOR	0.606
		18	RUBBER CHEMICAL :RETARDERS	0.099
		19	ZINC OXIDE	1.833
		20	STEARIC ACID	0.774
		21	MICROCRYSTALLINE PETROLEUM WAX	0.761
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.571
		25	PHENOLIC TACKIFIER RESIN	0.656
		26	INSOLUBLE SULPHUR	0.569
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.128
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.116
		30	PROCESSING ADDITIVES	0.588
		31	HOMOGENIZING AGENT	0.556
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.031
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Export Item	QTY	Sr. No.	Import Item Description	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	28.306
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.444
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.010
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	3.692
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	2.551
		9	CARBON BLACK	21.197
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	15.817
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.009
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.048
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.498
		17	RUBBER CHEMICAL :ACCELERATOR	0.612
		18	RUBBER CHEMICAL :RETARDERS	0.001
		19	ZINC OXIDE	2.075
		20	STEARIC ACID	0.131
		21	MICROCRYSTALLINE PETROLEUM WAX	0.528
		22	PRECIPITATED SILICA	1.836
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.309
		24	PETROLEUM TACKIFIER RESIN	0.765
		25	PHENOLIC TACKIFIER RESIN	0.777
		26	INSOLUBLE SULPHUR	0.908
		27	SILANE COUPLING AGENT	0.348
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	1.009
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.428
		30	PROCESSING ADDITIVES	0.457
		31	HOMOGENIZING AGENT	2.158

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.116
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 3,255,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.331
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.340
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.763
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.173
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.236
		9	CARBON BLACK	26.768
		10	NYLON TYRE CORD FABRIC (DIPPED)	7.970
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.084
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.134
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.991
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.555
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.998
		17	RUBBER CHEMICAL :ACCELERATOR	0.533
		18	RUBBER CHEMICAL :RETARDERS	0.112
		19	ZINC OXIDE	1.930
		20	STEARIC ACID	1.068
		21	MICROCRYSTALLINE PETROLEUM WAX	0.801
		22	PRECIPITATED SILICA	0.139
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE	3.714

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

			WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		24	PETROLEUM TACKIFIER RESIN	0.002
		25	PHENOLIC TACKIFIER RESIN	0.550
		26	INSOLUBLE SULPHUR	0.163
		27	SILANE COUPLING AGENT	0.004
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.001
		30	PROCESSING ADDITIVES	0.481
		31	HOMOGENIZING AGENT	0.050
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 710,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	18.123
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.279
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.689
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.893
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.804
		9	CARBON BLACK	24.175
		10	NYLON TYRE CORD FABRIC (DIPPED)	0.001
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.057
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.002
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.989
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.924
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.302

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.534
		17	RUBBER CHEMICAL :ACCELERATOR	0.728
		18	RUBBER CHEMICAL :RETARDERS	0.012
		19	ZINC OXIDE	2.434
		20	STEARIC ACID	0.317
		21	MICROCRYSTALLINE PETROLEUM WAX	0.663
		22	PRECIPITATED SILICA	1.877
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.530
		24	PETROLEUM TACKIFIER RESIN	0.548
		25	PHENOLIC TACKIFIER RESIN	0.757
		26	INSOLUBLE SULPHUR	0.726
		27	SILANE COUPLING AGENT	0.309
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.738
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.311
		30	PROCESSING ADDITIVES	0.419
		31	HOMOGENIZING AGENT	1.462
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 45,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.690
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.545
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.561
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.586
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.487

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		9	CARBON BLACK	29.163
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.595
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	2.941
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.949
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.218
		17	RUBBER CHEMICAL :ACCELERATOR	0.637
		18	RUBBER CHEMICAL :RETARDERS	0.121
		19	ZINC OXIDE	1.770
		20	STEARIC ACID	0.869
		21	MICROCRYSTALLINE PETROLEUM WAX	0.821
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.120
		25	PHENOLIC TACKIFIER RESIN	0.563
		26	INSOLUBLE SULPHUR	0.469
		30	PROCESSING ADDITIVES	0.580
		31	HOMOGENIZING AGENT	0.323
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.148
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.156
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.946
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.989

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

exported 75,000.00 kgs)		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.161
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.101
		9	CARBON BLACK	27.773
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.279
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.060
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.703
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.848
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.536
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.154
		17	RUBBER CHEMICAL :ACCELERATOR	0.521
		18	RUBBER CHEMICAL :RETARDERS	0.099
		19	ZINC OXIDE	1.881
		20	STEARIC ACID	0.837
		21	MICROCRYSTALLINE PETROLEUM WAX	0.796
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.516
		24	PETROLEUM TACKIFIER RESIN	0.093
		25	PHENOLIC TACKIFIER RESIN	0.573
		26	INSOLUBLE SULPHUR	0.553
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.110
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.100
		30	PROCESSING ADDITIVES	0.397
		31	HOMOGENIZING AGENT	0.156
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION	0.200

Chitra Sharma

CHITRA SHARMA
महानिदेशक (विदेश व्यापार)
Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

			(RUBBER COMPOUND RELEASE)	

Export Item	QTY	Sr. No.	Import Item Description	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 275,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.744
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	30.621
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.026
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.150
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	7.251
		9	CARBON BLACK	25.543
		10	NYLON TYRE CORD FABRIC (DIPPED)	5.900
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.096
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.446
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.465
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.009
		17	RUBBER CHEMICAL :ACCELERATOR	0.413
		18	RUBBER CHEMICAL :RETARDERS	0.095
		19	ZINC OXIDE	2.146
		20	STEARIC ACID	1.151
		21	MICROCRYSTALLINE PETROLEUM WAX	0.820
		22	PRECIPITATED SILICA	0.852
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.874
		25	PHENOLIC TACKIFIER RESIN	0.344
		26	INSOLUBLE SULPHUR	0.089
		30	PROCESSING ADDITIVES	0.714
		31	HOMOGENIZING AGENT	0.001
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION	0.160

Chitra Sharma
चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

			(OUTSIDE RELEASE)	
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 7,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.156
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.041
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.243
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.970
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.913
		9	CARBON BLACK	26.933
		10	NYLON TYRE CORD FABRIC (DIPPED)	2.259
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.072
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	9.077
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.612
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.385
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.393
		17	RUBBER CHEMICAL :ACCELERATOR	0.624
		18	RUBBER CHEMICAL :RETARDERS	0.101
		19	ZINC OXIDE	1.879
		20	STEARIC ACID	0.783
		21	MICROCRYSTALLINE PETROLEUM WAX	0.757
		22	PRECIPITATED SILICA	0.066
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.541
		25	PHENOLIC TACKIFIER RESIN	0.660
		26	INSOLUBLE SULPHUR	0.624

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.143
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.130
		30	PROCESSING ADDITIVES	0.610
		31	HOMOGENIZING AGENT	0.612
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.035
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 150,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.649
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.144
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.759
		9	CARBON BLACK	32.343
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.273
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.552
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.897
		17	RUBBER CHEMICAL :ACCELERATOR	0.861
		18	RUBBER CHEMICAL :RETARDERS	0.171
		19	ZINC OXIDE	2.819
		20	STEARIC ACID	1.101
		21	MICROCRYSTALLINE PETROLEUM WAX	0.009
		22	PRECIPITATED SILICA	0.321
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.556

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		24	PETROLEUM TACKIFIER RESIN	0.012
		25	PHENOLIC TACKIFIER RESIN	0.343
		26	INSOLUBLE SULPHUR	0.492
		27	SILANE COUPLING AGENT	0.030

Export Item	QTY	Sr. No.	Import Item Description	QTY
14. Inner tubes of rubber Of a kind used on motor cars (including station wagons and racing cars), buses or lorries : For lorries and buses. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.116
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.705
		9	CARBON BLACK	32.502
		17	RUBBER CHEMICAL :ACCELERATOR	1.240
		19	ZINC OXIDE	2.084
		20	STEARIC ACID	0.446
		21	MICROCRYSTALLINE PETROLEUM WAX	0.496
		25	PHENOLIC TACKIFIER RESIN	0.496

Export Item	QTY	Sr. No.	Import Item Description	QTY
15. Inner tubes of rubber Other : For off the road vehicles, not elsewhere specified or included. (Total Quantity to be exported 27,000.00 kgs)	100 kgs	6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.935
		7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.041
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	6.980
		9	CARBON BLACK	32.552
		17	RUBBER CHEMICAL :ACCELERATOR	1.257
		19	ZINC OXIDE	2.113
		20	STEARIC ACID	0.452
		21	MICROCRYSTALLINE PETROLEUM WAX	0.343
		25	PHENOLIC TACKIFIER RESIN	0.503

Export Item	QTY	Sr. No.	Import Item Description	QTY
16. Inner tubes of rubber Other : For	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.168

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Tractors : Rear Tyres. (Inner tubes used in Rear Tyres of Tractors). (Total Quantity to be exported 16,000.00 kgs)		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.714
		9	CARBON BLACK	32.542
		17	RUBBER CHEMICAL :ACCELERATOR	1.242
		19	ZINC OXIDE	2.087
		20	STEARIC ACID	0.447
		21	MICROCRYSTALLINE PETROLEUM WAX	0.497
		25	PHENOLIC TACKIFIER RESIN	0.497

Export Item	QTY	Sr. No.	Import Item Description	QTY
17. Inner tubes of rubber Other : For Tractors : Other (Inner tubes used in other than Rear Tyres of Tractors). (Total Quantity to be exported 6,000.00 kgs)	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.132
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.707
		9	CARBON BLACK	32.513
		17	RUBBER CHEMICAL :ACCELERATOR	1.241
		19	ZINC OXIDE	2.085
		20	STEARIC ACID	0.446
		21	MICROCRYSTALLINE PETROLEUM WAX	0.497
		25	PHENOLIC TACKIFIER RESIN	0.497
RA may take consequential action as per Policy / Procedures.				

Case No.:82/2/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00139/AM18/	RLA File :03/95/040/00038/AM18/	Lic.No/Date:0310812635 20.04.2017	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/22/2017-TSW dated 13.09.2017, the Committee **approved** following adhoc norms:

29

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 kg of resultant product
High Abrasion Rubber Sheets	1,60,000 kg	1. Natural Rubber	0.68
		2. Polybutadiene Rubber	0.10
		3. Zinc Oxide	0.043
		4. Rubber Processing Oil	0.04
		5. Titanium Di-Oxide	0.035

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		6. Antioxidant	0.015
		7. Accelerator	0.012
		8. Retarder	0.01
		9. Gum Rosin	0.033
		10. Cross Linking Agent	0.012

Note: 1. There should be a value cap on Rubber Chemical (Items at S.No.6,7&8) as per General Note -8 of Hand book of Procedures, Vol. II.

RA may take consequential action as per Policy / Procedures.

30

Case No.:81/2/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00138/AM18/	RLA File :03/95/040/00020/AM18/	Lic.No/Date:0310812663 21.04.2017	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/22/2017-TSW dated 13.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY recommended for 1 kg of resultant product
Other Specialty relevant Natural Rubber / Synthetic Rubber Based Compounded Sheets.	300,000 kg	1. NATURAL RUBBER	0.16
		2. NEOPRENE / CHLOROPRENE	0.16
		3. NITRILE RUBBER NBR	0.25
		4. CARBON BLACK	0.105
		5. ANTIOXIDANT	0.018
		6. ACCELERATORS	0.013
		7. RETARDERS	0.011
		8. SILICA FILLER Ppt	0.125
		9. PLASTICIZER EASTMAN 168	0.045
		10. MAGNESIUM OXIDE	0.015
		11. BONDING AGENT SI-69	0.012
		12. ZINC OXIDE ACTIVE C-30	0.035

Note: 1. There should be a value cap on Rubber Chemical (Items at S.No.5,6&7) as per General Note-8 of Handbook of Procedures Vol.- II.

RA may take consequential action as per Policy / Procedures.

31

Case No.:80/2/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00137/AM18/	RLA File :03/95/040/00002/AM18/	Lic.No/Date:0310812842 26.04.2017	

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/22/2017/TSW dated 13.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 Kg of resultant product
Rubber Floor covering & Mats	3,00,000 Kg	1. SYNTHETIC RUBBER SBR SERIES-1502	0.15
		2. HIGH STYRENE RESIN MASTER BATCH KUMHO KHS 68	0.10
		3. NATURAL RUBBER	0.235
		4. ZINC OXIDE ACTIVE C-30	0.028
		5. ANITOXIDANT KUMANOX 5010L / IONOL LC	0.017
		6. ACCELERATORS	0.013
		7. ACCELERATORS TMTD	0.005
		8. RETARDER PVI	0.012
		9. TITANIUM DI-OXIDE	0.038
		10. PPT SILICA FILLER	0.136
		11. CARBON BLACK	0.038
		12. GUM ROSIN	0.035

Note: 1. There should be a value cap on Rubber Chemical (Items at S.No.5,6&7) as per General Note-8 of Handbook of Procedures Vol.- II.

RA may take consequential action as per Policy / Procedures.

32

Case No.:23/3/87-ALC1/2017	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00224/AM18/	RLA File :03/94/040/00093/AM18/	Lic.No/Date:0310813029 03.05.2017	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/346/2017/TSW dated 30.10.2017, the Committee **approved** following adhoc norms:

Export Item	QTY	Sr. No.	Import Item Description	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials - Nylon and Steel Belt. (Total Quantity to be exported 5,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.826
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.829
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.717
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.803
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.658

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

			9	CARBON BLACK	26.521
			10	NYLON TYRE CORD FABRIC (DIPPED)	3.589
			11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.088
			13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.889
			14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.877
			15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.413
			16	RUBBER CHEMICAL :ANTIOXIDANTS	1.262
			17	RUBBER CHEMICAL :ACCELERATOR	0.591
			18	RUBBER CHEMICAL :RETARDERS	0.105
			19	ZINC OXIDE	1.887
			20	STEARIC ACID	0.765
			21	MICROCRYSTALLINE PETROLEUM WAX	0.656
			23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.565
			25	PHENOLIC TACKIFIER RESIN	0.599
			26	INSOLUBLE SULPHUR	0.700
			28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.140
			29	AGEING RESISTANCE CHEMICAL (HTS)	0.127
			30	PROCESSING ADDITIVES	0.539
			31	HOMOGENIZING AGENT	0.536
			32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.034
			33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
			34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
			35	BLADDERS	0.020 Nos.
			36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.148
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.008

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Lorries : Other Bias - Nylon. (Total Quantity to be exported 30,000.00 kgs)		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.614
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.670
		9	CARBON BLACK	24.005
		10	NYLON TYRE CORD FABRIC (DIPPED)	10.922
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.177
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.031
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.057
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.322
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.136
		17	RUBBER CHEMICAL :ACCELERATOR	0.469
		18	RUBBER CHEMICAL :RETARDERS	0.116
		19	ZINC OXIDE	1.947
		20	STEARIC ACID	1.124
		21	MICROCRYSTALLINE PETROLEUM WAX	0.615
		22	PRECIPITATED SILICA	0.783
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.838
		25	PHENOLIC TACKIFIER RESIN	0.158
		26	INSOLUBLE SULPHUR	0.148
		30	PROCESSING ADDITIVES	0.493
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.238
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.612
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER	3.019

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

machines, A. Bias - Nylon. (Total Quantity to be exported 4,875,000.00 kgs)			(BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.263
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.702
		9	CARBON BLACK	27.113
		10	NYLON TYRE CORD FABRIC (DIPPED)	6.775
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.102
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.003
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.947
		17	RUBBER CHEMICAL :ACCELERATOR	0.484
		18	RUBBER CHEMICAL :RETARDERS	0.102
		19	ZINC OXIDE	1.810
		20	STEARIC ACID	1.024
		21	MICROCRYSTALLINE PETROLEUM WAX	0.850
		22	PRECIPITATED SILICA	0.003
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.285
		25	PHENOLIC TACKIFIER RESIN	0.217
		26	INSOLUBLE SULPHUR	0.129
		30	PROCESSING ADDITIVES	0.568
		31	HOMOGENIZING AGENT	0.001
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
4. New Pneumatic	100	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.552

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 5,005,000.00 kgs)	kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.345
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.222
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.014
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.494
		9	CARBON BLACK	29.443
		10	NYLON TYRE CORD FABRIC (DIPPED)	2.096
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.055
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	2.882
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.896
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.468
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		17	RUBBER CHEMICAL :ACCELERATOR	0.685
		18	RUBBER CHEMICAL :RETARDERS	0.127
		19	ZINC OXIDE	1.808
		20	STEARIC ACID	0.886
		21	MICROCRYSTALLINE PETROLEUM WAX	0.879
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.144
		25	PHENOLIC TACKIFIER RESIN	0.658
		26	INSOLUBLE SULPHUR	0.500
		30	PROCESSING ADDITIVES	0.578
		31	HOMOGENIZING AGENT	0.452
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
5. New Pneumatic	100	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.053

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 565,000.00 kgs)	kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	15.155
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.869
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.254
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.151
		9	CARBON BLACK	26.772
		10	NYLON TYRE CORD FABRIC (DIPPED)	4.226
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.851
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.143
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.382
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.308
		17	RUBBER CHEMICAL :ACCELERATOR	0.606
		18	RUBBER CHEMICAL :RETARDERS	0.099
		19	ZINC OXIDE	1.833
		20	STEARIC ACID	0.774
		21	MICROCRYSTALLINE PETROLEUM WAX	0.761
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.571
		25	PHENOLIC TACKIFIER RESIN	0.656
		26	INSOLUBLE SULPHUR	0.569
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.128
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.116
		30	PROCESSING ADDITIVES	0.588
		31	HOMOGENIZING AGENT	0.556
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.031
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER	0.200

Chitra Sharma
त्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
puty Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
dyog Bhawan, New Delhi-110011

			COMPOUND RELEASE)	

Export Item	QTY	Sr. No.	Import Item Description	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	28.306
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.444
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.010
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	3.692
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	2.551
		9	CARBON BLACK	21.197
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	15.817
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.009
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.048
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.498
		17	RUBBER CHEMICAL :ACCELERATOR	0.612
		18	RUBBER CHEMICAL :RETARDERS	0.001
		19	ZINC OXIDE	2.075
		20	STEARIC ACID	0.131
		21	MICROCRYSTALLINE PETROLEUM WAX	0.528
		22	PRECIPITATED SILICA	1.836
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.309
		24	PETROLEUM TACKIFIER RESIN	0.765
		25	PHENOLIC TACKIFIER RESIN	0.777
		26	INSOLUBLE SULPHUR	0.908
		27	SILANE COUPLING AGENT	0.348
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	1.009
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.428
		30	PROCESSING ADDITIVES	0.457
		31	HOMOGENIZING AGENT	2.158
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.116

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 3,205,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.331
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.340
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.763
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.173
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.236
		9	CARBON BLACK	26.768
		10	NYLON TYRE CORD FABRIC (DIPPED)	7.970
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.084
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.134
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.991
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.555
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.998
		17	RUBBER CHEMICAL :ACCELERATOR	0.533
		18	RUBBER CHEMICAL :RETARDERS	0.112
		19	ZINC OXIDE	1.930
		20	STEARIC ACID	1.068
		21	MICROCRYSTALLINE PETROLEUM WAX	0.801
		22	PRECIPITATED SILICA	0.139
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.714

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		24	PETROLEUM TACKIFIER RESIN	0.002
		25	PHENOLIC TACKIFIER RESIN	0.550
		26	INSOLUBLE SULPHUR	0.163
		27	SILANE COUPLING AGENT	0.004
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.001
		30	PROCESSING ADDITIVES	0.481
		31	HOMOGENIZING AGENT	0.050
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 710,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	18.123
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.279
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.689
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.893
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.804
		9	CARBON BLACK	24.175
		10	NYLON TYRE CORD FABRIC (DIPPED)	0.001
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.057
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	0.002
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.989
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.924
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.302
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.534
		17	RUBBER CHEMICAL :ACCELERATOR	0.728
		18	RUBBER CHEMICAL :RETARDERS	0.012
		19	ZINC OXIDE	2.434
		20	STEARIC ACID	0.317

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		21	MICROCRYSTALLINE PETROLEUM WAX	0.663
		22	PRECIPITATED SILICA	1.877
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.530
		24	PETROLEUM TACKIFIER RESIN	0.548
		25	PHENOLIC TACKIFIER RESIN	0.757
		26	INSOLUBLE SULPHUR	0.726
		27	SILANE COUPLING AGENT	0.309
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.738
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.311
		30	PROCESSING ADDITIVES	0.419
		31	HOMOGENIZING AGENT	1.462
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 45,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.690
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.545
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.561
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.586
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.487
		9	CARBON BLACK	29.163
		10	NYLON TYRE CORD FABRIC (DIPPED)	3.595
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		12	POLYESTER TYRE CORD FABRIC (DIPPED)	2.941

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.949
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.218
		17	RUBBER CHEMICAL :ACCELERATOR	0.637
		18	RUBBER CHEMICAL :RETARDERS	0.121
		19	ZINC OXIDE	1.770
		20	STEARIC ACID	0.869
		21	MICROCRYSTALLINE PETROLEUM WAX	0.821
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.120
		25	PHENOLIC TACKIFIER RESIN	0.563
		26	INSOLUBLE SULPHUR	0.469
		30	PROCESSING ADDITIVES	0.580
		31	HOMOGENIZING AGENT	0.323
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 75,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.148
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.156
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.946
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.989
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.161
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.101
		9	CARBON BLACK	27.773

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		10	NYLON TYRE CORD FABRIC (DIPPED)	3.279
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.060
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.703
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.848
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.536
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.154
		17	RUBBER CHEMICAL :ACCELERATOR	0.521
		18	RUBBER CHEMICAL :RETARDERS	0.099
		19	ZINC OXIDE	1.881
		20	STEARIC ACID	0.837
		21	MICROCRYSTALLINE PETROLEUM WAX	0.796
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.516
		24	PETROLEUM TACKIFIER RESIN	0.093
		25	PHENOLIC TACKIFIER RESIN	0.573
		26	INSOLUBLE SULPHUR	0.553
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.110
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.100
		30	PROCESSING ADDITIVES	0.397
		31	HOMOGENIZING AGENT	0.156
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias -	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	3.744
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	30.621

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Nylon, Nylon and Aramide. (Total Quantity to be exported 275,000.00 kgs)		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.026
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.150
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.251
		9	CARBON BLACK	25.543
		10	NYLON TYRE CORD FABRIC (DIPPED)	5.900
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.096
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.446
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.465
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.009
		17	RUBBER CHEMICAL :ACCELERATOR	0.413
		18	RUBBER CHEMICAL :RETARDERS	0.095
		19	ZINC OXIDE	2.146
		20	STEARIC ACID	1.151
		21	MICROCRYSTALLINE PETROLEUM WAX	0.820
		22	PRECIPITATED SILICA	0.852
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.874
		25	PHENOLIC TACKIFIER RESIN	0.344
		26	INSOLUBLE SULPHUR	0.089
		30	PROCESSING ADDITIVES	0.714
		31	HOMOGENIZING AGENT	0.001
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
12. New Pneumatic	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.156

Chitra Sharma
चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 7,000.00 kgs)		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.041
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.243
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.970
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.913
		9	CARBON BLACK	26.933
		10	NYLON TYRE CORD FABRIC (DIPPED)	2.259
		11	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.072
		13	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	9.077
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.612
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.385
		16	RUBBER CHEMICAL :ANTIOXIDANTS	1.393
		17	RUBBER CHEMICAL :ACCELERATOR	0.624
		18	RUBBER CHEMICAL :RETARDERS	0.101
		19	ZINC OXIDE	1.879
		20	STEARIC ACID	0.783
		21	MICROCRYSTALLINE PETROLEUM WAX	0.757
		22	PRECIPITATED SILICA	0.066
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.541
		25	PHENOLIC TACKIFIER RESIN	0.660
		26	INSOLUBLE SULPHUR	0.624
		28	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.143
		29	AGEING RESISTANCE CHEMICAL (HTS)	0.130
		30	PROCESSING ADDITIVES	0.610
		31	HOMOGENIZING AGENT	0.612
		32	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.035
		33	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		34	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		35	BLADDERS	0.020 Nos.
		36	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Item Description	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 150,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.649
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.144
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.759
		9	CARBON BLACK	32.343
		14	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.273
		15	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.552
		16	RUBBER CHEMICAL :ANTIOXIDANTS	0.897
		17	RUBBER CHEMICAL :ACCELERATOR	0.861
		18	RUBBER CHEMICAL :RETARDERS	0.171
		19	ZINC OXIDE	2.819
		20	STEARIC ACID	1.101
		21	MICROCRYSTALLINE PETROLEUM WAX	0.009
		22	PRECIPITATED SILICA	0.321
		23	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.556
		24	PETROLEUM TACKIFIER RESIN	0.012
		25	PHENOLIC TACKIFIER RESIN	0.343
		26	INSOLUBLE SULPHUR	0.492
		27	SILANE COUPLING AGENT	0.030

Export Item	QTY	Sr. No.	Import Item Description	QTY
14. Inner tubes of rubber Of a kind used on motor cars (including station	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.116
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.705

Chitra Sharma

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

wagons and racing cars), buses or lorries : For lorries and buses. (Total Quantity to be exported 2,000.00 kgs)		9	CARBON BLACK	32.502
		17	RUBBER CHEMICAL :ACCELERATOR	1.240
		19	ZINC OXIDE	2.084
		20	STEARIC ACID	0.446
		21	MICROCRYSTALLINE PETROLEUM WAX	0.496
		25	PHENOLIC TACKIFIER RESIN	0.496
Export Item	**QTY**	**Sr. No.**	**Import Item Description**	**QTY**
15. Inner tubes of rubber Other : For off the road vehicles, not elsewhere specified or included. (Total Quantity to be exported 27,000.00 kgs)	100 kgs	6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.935
		7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.041
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	6.980
		9	CARBON BLACK	32.552
		17	RUBBER CHEMICAL :ACCELERATOR	1.257
		19	ZINC OXIDE	2.113
		20	STEARIC ACID	0.452
		21	MICROCRYSTALLINE PETROLEUM WAX	0.343
		25	PHENOLIC TACKIFIER RESIN	0.503
Export Item	**QTY**	**Sr. No.**	**Import Item Description**	**QTY**
16. Inner tubes of rubber Other : For Tractors : Rear Tyres. (Inner tubes used in Rear Tyres of Tractors). (Total Quantity to be exported 16,000.00 kgs)	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.168
		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.714
		9	CARBON BLACK	32.542
		17	RUBBER CHEMICAL :ACCELERATOR	1.242
		19	ZINC OXIDE	2.087
		20	STEARIC ACID	0.447
		21	MICROCRYSTALLINE PETROLEUM WAX	0.497
		25	PHENOLIC TACKIFIER RESIN	0.497
Export Item	**QTY**	**Sr. No.**	**Import Item Description**	**QTY**
17. Inner tubes of rubber Other : For	100 kgs	7	ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	42.132

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Tractors : Other (Inner tubes used in other than Rear Tyres of Tractors). (Total Quantity to be exported 6,000.00 kgs)		8	ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	7.707
		9	CARBON BLACK	32.513
		17	RUBBER CHEMICAL :ACCELERATOR	1.241
		19	ZINC OXIDE	2.085
		20	STEARIC ACID	0.446
		21	MICROCRYSTALLINE PETROLEUM WAX	0.497
		25	PHENOLIC TACKIFIER RESIN	0.497
RLA may take consequential action as per Policy / Procedures				

33	**Case No.:51/1/87-ALC1/2017**	Party Name: KOHINOOR INDIA PVT.LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Withdrawn**
	HQ File :01/87/050/00051/AM18/	RLA File :30/24/040/00002/AM18/	Lic.No/Date:3010104035 12.05.2017	
	Decision: The Committee considered the reply of the RA and decided to withdraw the case as the authorization has been issued on repeat basis.			

34	**Case No.:69/3/87-ALC1/2017**	Party Name: KOHINOOR INDIA PVT.LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00270/AM18/	RLA File :30/24/040/00044/AM17/	Lic.No/Date:3010104034 12.05.2017	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/409/2017/TSW dated 17.10.2017, the Committee **approved** following adhoc norms:

Export Item	Qty	Import Item	Qty. recommended per kg
Bicycle Tubes	400000 kg.	1.Natural Rubber	0.45
		2. Synthetic Rubber.	0.15
		3. Carbon Black	0.23
		4. Rubber Chemicals (Antioxidants, Accelarators, Retarders & Peptizers)	0.025
		5. Zinc Oxide	0.04
		6. Brass Scrap	0.038
		7. Paraffin Wax	0.04
		8. Plasticizers	0.03

Note 1 : Value cap of 7% of FOB value of exports in case of Rubber Chemicals and 5% of FOB value of exports in case of Misc. Chemicals (Paraffin Wax and Plasticizers) as per HBP Vol.II.
Note2: In respect of import item Serial No-2, Specific synthetic rubber name may be called for and indicated in the authorisation and same shall be accounted in export product.

RLA may take consequential action as per Policy / Procedures

35	**Case No.:89/2/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**

Chitra Sharma
चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

HQ File :01/87/050/00146/AM18/	RLA File :03/95/040/00150/AM18/	Lic.No/Date:0310813524 25.05.2017	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/22/2017-TSW dated 13.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 kg of resultant product
Rubber Compounded Sheets	2,50,000 kg	1. EPDM RUBBER	0.61
		2. ZINC OXIDE ACTIVE C-30	0.027
		3. ANTIOXIDANT, KUMANOX 5010 / IONOL LC	0.012
		4. ACCELERATORS CBS	0.02
		5. ACCELERATORS ZDBC	0.015
		6. RETARDER PVI	0.011
		7. CARBON BLACK	0.130
		8. SILICA FILLER Ppt	0.132
		9. RUBBER PROCESSING OIL	0.052
		10. BONDING AGENT LIKE SI-69	0.021

Note: 1. There should be a value cap on Rubber Chemical (Items at S.No.4 to 6) as per General Note -8 of Hand book of Procedures, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:90/2/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00147/AM18/	RLA File :03/95/040/00178/AM18/	Lic.No/Date:0310813720 01.06.2017	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/22/2017-TSW dated 13.09.2017, the Committee **approved** following adhoc norms:

36

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended for 1 kg of resultant product
Rubber Floor Coverings & Mats	3,00,000 kg	1. NATURAL RUBBER	0.225
		2. EPDM SYNTHETIC RUBBER	0.300
		3. ZINC OXIDE ACTIVE C-30	0.025
		4. ANTIOXIDANT KUMANOX / IONOL	0.018
		5. ACCELERATORS	0.027

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		6. RETARDER PVI	0.012
		7. Titanium Di-Oxide	0.035
		8. Ppt SILICA FILLER	0.175
		9. BONDING AGENT SI-69	0.015
		10. RUBBER PROCESSING OIL	0.054
		11. Reclaim Rubber	0.122

Note: 1. There should be a value cap on Rubber Chemical (Items at S.No.4,5&6) as per General Note -8 of Hand book of Procedures, Vol. II.

RA may take consequential action as per Policy / Procedures.

37	**Case No.:91/2/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Defrred**
	HQ File :01/87/050/00148/AM18/	RLA File :03/95/040/00191/AM18/	Lic.No/Date:0310813799 07.06.2017	

Decision: The Committee considered the case as per agenda and decided that firm may be asked to specify the Import Item at Sl. No. 2 i.e. Synthetic Rubber.

38	**Case No.:70/3/87-ALC1/2017**	Party Name: METRO TYRES LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00271/AM18/	RLA File :30/24/040/00003/AM18/	Lic.No/Date:3010104051 08.06.2017	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/222/2017-TSW dated 25.10.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY RECOMMENDED
Special Bicycle Nylon Tyres Foldable	100.0 MT	1. Natural Rubber	24.0 MT
		2. Synthetic Rubber (SBR-1502)	15.0 MT
		3. Synthetic Rubber (EPDM)	9.0 MT
		4. Carbon Black (N-330, N-550, N-660)	17.35 MT
		5. Precipitated Silica	4.260 MT
		6. Rubber Chemicals (Antioxidants)	1.260 MT
		7. Rubber Chemicals (Accelerators)	1.260 MT
		8. Zinc Ingot	1.312 MT
		9. Misc. Chem. (Paraffin Wax)	8.260 MT
		10. Nylon Tyre Cord Fabric Dipped (N6-420 D/1, N66-420 D/1, N6-840 D/1, Duraskin with RFL)	0.08 MT
		11. Cotton Chafer	Net + 5%

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		12. Armid Bead Wire (in ring form)	5.200 MT

Note: There should be a value cap up to 7% of FOB value of exports for items at S.No.6 and 7 of import list.

RA may take consequential action as per Policy / Procedures.

39	**Case No.:1/5/87-ALC1/2017**	Party Name:SPERRY PLAST LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00316/AM18/	RLA File :05/24/040/00122/AM18/	Lic.No/Date:0510403107 13.06.2017	
	Decision : The Committee considered the case as per agenda and decided to ask the firm to specify the import and export items as no alternatives are allowed.			

40	**Case No.:8/5/87-ALC1/2017**	Party Name: FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00323/AM18/	RLA File :31/83/040/00036/AM18/	Lic.No/Date:3110066783 13.06.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product. f) Calculation Sheet +			

41	**Case No.:10/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00325/AM18/	RLA File :03/94/040/01033/AM17/	Lic.No/Date:0310814552 11.07.2017	
	Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

42	**Case No.:11/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00326/AM18/	RLA File :03/94/040/00012/AM18/	Lic.No/Date:0310814564 12.07.2017	
	Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

43	**Case No.:12/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00327/AM18/	RLA File :03/94/040/00044/AM18/	Lic.No/Date:0310814582 12.07.2017	

Decision: The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50.000 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy

RA may take consequential action as per Policy / Procedures.

44	**Case No.:13/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00328/AM18/	RLA File :03/94/040/00045/AM18/	Lic.No/Date:0310814583 12.07.2017	

Decision: The committee considered the case as per agenda and decided The Committee considered the case to give Personal Hearing to the firm with technical and production persons who are well versed with the case.

45	**Case No.:14/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00329/AM18/	RLA File :03/94/040/00052/AM18/	Lic.No/Date:0310814585 12.07.2017	

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50.000 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy

RA may take consequential action as per Policy / Procedures.

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

46	**Case No.:17/5/87-ALC1/2017**	Party Name: D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00332/AM18/	RLA File :03/94/040/00154/AM18/	Lic.No/Date:0310814559 12.07.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

47	**Case No.:15/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00330/AM18/	RLA File :03/94/040/00094/AM18/	Lic.No/Date:0310814649 17.07.2017	

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50.000 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy
RA may take consequential action as per Policy / Procedures.			

48	**Case No.:16/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00331/AM18/	RLA File :03/94/040/00104/AM18/	Lic.No/Date:0310814653 17.07.2017	

Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.

49	**Case No.:18/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00333/AM18/	RLA File :03/94/040/00172/AM18/	Lic.No/Date:0310814652 17.07.2017	

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

Decision: The Committee considered the case the Committee decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization.
RA may take consequential action as per Policy / Procedures

50	**Case No.:19/5/87-ALC1/2017**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00334/AM18/	RLA File :03/94/040/00188/AM18/	Lic.No/Date:0310814666 18.07.2017	

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50.000 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy

RA may take consequential action as per Policy / Procedures.

51	**Case No.:22/5/87-ALC1/2017**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status:**
	HQ File :01/87/050/00337/AM18/	RLA File :03/94/040/00264/AM18/	Lic.No/Date:0310814664 18.07.2017	**Approved**

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50.000 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy

RA may take consequential action as per Policy / Procedures.

52	**Case No.:23/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00338/AM18/	RLA File :03/94/040/00266/AM18/	Lic.No/Date:0310814669 18.07.2017	

Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.

CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

53	**Case No.:26/5/87-ALC1/2017**	Party Name: HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00341/AM18/	RLA File :03/94/040/00312/AM18/	Lic.No/Date:0310814765 21.07.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

54	**Case No.:34/3/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00235/AM18/	RLA File :03/95/040/00331/AM18/	Lic.No/Date:0310814788 24.07.2017	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/22/2017/TSW dated 23.10.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity required per unit of finished good
Rubber Floor coverings & Mats	3,00,000.00 Kg	1. SYNTHETIC RUBBER- SBR SERIES- 1502	0.180 kg
		2. NATURAL RUBBER	0.285 kg
		3. ZINC OXIDE	0.028 kg
		4. ANITOXIDANT KUMANOX 5010L / IONOL LC	0.017 kg
		5. ACCELERATORS CBS	0.013 kg
		6. ACCELERATORS TMTD	0.005 kg
		7. RETARDER PVI	0.012 kg
		8. TITANIUM DI-OXIDE	0.038 kg
		9. PPT SILICA FILLER	0.136 kg
		10. CARBON BLACK	0.038 kg
		11. GUM ROSIN	0.035 kg
		12. PROCESS OIL	0.053 kg
Note: 1. There should be a value cap on Rubber Chemical, as per General Note-8 of Handbook of Procedures Vol.- II.			
RA may take consequential action as per Policy / Procedures.			

55	**Case No.:20/5/87-ALC1/2017**	Party Name: GULNAR	Meet No/Date:5/87-	**Status: Approved**

Chitra Sharma
चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

	PLASTICS PRIVATE LIMITED	ALC1/2017 22.11.2017	
HQ File :01/87/050/00335/AM18/	RLA File :03/94/040/00261/AM18/	Lic.No/Date:0310814881 27.07.2017	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
COLOUR PP WOVEN FABRICS LAMINATED / COATED	500 MT	1. PP GRANULES	229.38 MT
		2. PP GRANULES (LAMINATION GRADE)	41.49MT
		3. COLOUR MASTER BATCH	31.12MT
		4. THERMOPLASTIC POLYOLEFINS	88.17MT
		5. PROPYLENE - BASED ELASTOMER	88.17MT
		6. LDPE	46.68MT

RA may take consequential action as per Policy / Procedures.

56

Case No.:21/5/87-ALC1/2017	Party Name: DURLAX ARCHTECH PVT LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
HQ File :01/87/050/00336/AM18/	RLA File :03/94/040/00262/AM18/	Lic.No/Date:0310814878 27.07.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

57

Case No.:30/5/87-ALC1/2017	Party Name: ASAWA INSULATION PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
HQ File :01/87/050/00345/AM18/	RLA File :03/94/040/00350/AM18/	Lic.No/Date:0310814861 27.07.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export

चित्रा शर्मा CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

	product. f) Engineering products may be indicated along with drawing and diagrams.

58	**Case No.:70/5/87-ALC1/2017**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00385/AM18/	RLA File :34/24/040/00095/AM18/	Lic.No/Date:3410043370 28.07.2017	

Decision: The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2016 held on 05.07.2017 taken on the basis of technical comment of DIPP furnished vide their letter No. 7/282/2017-TSW dated 14.06.2017 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Resin Solution (65+/-1% Resin Content) VOY 8152B	1 kg	1. Neo Pentyl Glycol	0.212 kg
		2. Phthalic Anhydride	0.313 kg
		3. Adipic Acid	0.251 kg
		4. C-9 (Solvent Naphtha)	0.353 kg
RA may take consequential action as per Policy / Procedures.			

59	**Case No.:25/5/87-ALC1/2017**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00340/AM18/	RLA File :03/94/040/00294/AM18/	Lic.No/Date:0310815015 04.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm:
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

60	**Case No.:28/5/87-ALC1/2017**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00343/AM18/	RLA File :03/94/040/00337/AM18/	Lic.No/Date:0310815016 04.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

61	**Case No.:9/5/87-ALC1/2017**	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00324/AM18/	RLA File :32/24/040/00016/AM18/	Lic.No/Date:3210078229 07.08.2017	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ROUND CONTAINER WITH LID made of Polypropylene	31350 kg	POLYPROPYLENE	32917 kg
RA may take consequential action as per Policy / Procedures.			

62	**Case No.:24/5/87-ALC1/2017**	Party Name: D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00339/AM18/	RLA File :03/94/040/00274/AM18/	Lic.No/Date:0310815095 09.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

63	**Case No.:36/5/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00351/AM18/	RLA File :03/95/040/00381/AM18/	Lic.No/Date:0310815089 09.08.2017	

Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.

64	**Case No.:27/5/87-ALC1/2017**	Party Name: HIRA TECHNOLOGIES PVT. LTD.,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00342/AM18/	RLA File :03/94/040/00316/AM18/	Lic.No/Date:0310815107 10.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

65	**Case No.:29/5/87-ALC1/2017**	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00344/AM18/	RLA File :03/94/040/00341/AM18/	Lic.No/Date:0310815214 17.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

66	**Case No.:31/5/87-ALC1/2017**	Party Name: COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00346/AM18/	RLA File :03/94/040/00381/AM18/	Lic.No/Date:0310815265 21.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

67	**Case No.:32/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status:**
	HQ File :01/87/050/00347/AM18/	RLA File :03/94/040/00397/AM18/	Lic.No/Date:0310815302 22.08.2017	**Approved**

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50.000 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy
RA may take consequential action as per Policy / Procedures.			

68	**Case No.:33/5/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00348/AM18/	RLA File :03/94/040/00403/AM18/	Lic.No/Date:0310815303 22.08.2017	**Approved**

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 13/87-ALC1/2016 held on 28.12.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound containing minimum 98% LLDPE	50 MT	1. LLDPE Granules	49.970 MT
		2. Tri Methoxy Vinyl Silane	0.700 MT
		3. Di-Cumylperoxide (DCP)	0.040 MT
		4. Antioxidant	0.040 MT
		5. Gusseted Bag	As per packing policy
RA may take consequential action as per Policy / Procedures.			

69	**Case No.:37/5/87-ALC1/2017**	Party Name: RISHIROOP LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00352/AM18/	RLA File :03/95/040/00410/AM18/	Lic.No/Date:0310815363 23.08.2017	

Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.

70	**Case No.:42/5/87-ALC1/2017**	Party Name: BLS POLYMERS LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00357/AM18/	RLA File :05/23/040/00202/AM18/	Lic.No/Date:0510403841 29.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
f) Justification for requirement of Import Item No. 3 and 4

71	**Case No.:43/5/87-ALC1/2017**	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00358/AM18/	RLA File :05/23/040/00206/AM18/	Lic.No/Date:0510403859 30.08.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product. F) Justification for requirement of input item Nos-3 and 4			

72	**Case No.:44/5/87-ALC1/2017**	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00359/AM18/	RLA File :05/23/040/00210/AM18/	Lic.No/Date:0510403860 30.08.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

73	**Case No.:67/5/87-ALC1/2017**	Party Name: ASTRA CORPORATION	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00382/AM18/	RLA File :22/24/040/00025/AM18/	Lic.No/Date:2210015763 30.08.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

74	**Case No.:45/5/87-ALC1/2017**	Party Name: KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00360/AM18/	RLA File :05/23/040/00213/AM18/	Lic.No/Date:0510403919 04.09.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

75	**Case No.:46/5/87-ALC1/2017**	Party Name: PRECISION MOULDS & DIES PVT LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status Approved**
	HQ File :01/87/050/00361/AM18/	RLA File :05/24/040/00234/AM18/	Lic.No/Date:0510403912 04.09.2017	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY (Number)	IMPORT ITEM	QTY (Number)
PLASTIC CAP COVERED WITH ALLUMINIUM SLEEVES	1800000	ALLUMINIUM SLEEVES(SUITABLE FOR PLASTIC CAPS)	1818000
RA may take consequential action as per Policy / Procedures.			

76	**Case No.:38/5/87-ALC1/2017**	Party Name: TATTVA ENTERPRISES LLP	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00353/AM18/	RLA File :03/95/040/00463/AM18/	Lic.No/Date:0310815580 06.09.2017	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BAGS OF POLYETHYLENE	200000 kg	PRINTED LAY FLAT TUBING OF POLYETHYLENE	202000 kg
RA may take consequential action as per Policy / Procedures.			

77	**Case No.:47/5/87-ALC1/2017**	Party Name: SWASTIK POLYMERS	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00362/AM18/	RLA File :05/24/040/00252/AM18/	Lic.No/Date:0510403970	

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

		08.09.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

78

Case No.:34/5/87-ALC1/2017	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00349/AM18/	RLA File :03/95/040/00083/AM18/	Lic.No/Date:0310815733 13.09.2017	

Decision: The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 2/87-ALC1/2017 held on 09.08.2017 and recommended as under :-

der:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PE Cling Films	1 Kg	1. LLDPE Granules/Enhanced Polythylene Resin	0.803 Kg
		2. LDPE Granules	0.220 Kg
		3. Polyisobutylene/ Polybutene	0.077 Kg
RA may take consequential action as per Policy / Procedures.			

79

Case No.:39/5/87-ALC1/2017	Party Name: MULTIBASE INDIA LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
HQ File :01/87/050/00354/AM18/	RLA File :03/95/040/00466/AM18/	Lic.No/Date:0310815755 14.09.2017	

Decision: : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 1/87-ALC1/2016 held on 03.06.2017 and recommended as under :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymer for Toothbrush Handle-Thermoplastic Elastomer-TPE	31390.00 Kgs	1. Styrene Ethylene Butadiene Styrene/ Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules.	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg
RA may take consequential action as per Policy / Procedures.			

80

Case No.:64/5/87-ALC1/2017	Party Name: DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Rejected**

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

	HQ File :01/87/050/00379/AM18/	RLA File :08/24/040/00130/AM18/	Lic.No/Date:0810140932 14.09.2017	
	Decision: The Committee considered the case as per agenda and noted that both export and import items are same. Therefore, committee, decided to **reject** the case.			

81	**Case No.:48/5/87-ALC1/2017**	Party Name: PIONEER PET INDUSTRIES	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00363/AM18/	RLA File :05/24/040/00264/AM18/	Lic.No/Date:0510404019 18.09.2017	
	Decision: The Committee considered the case as per agenda and decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization. **RA may take consequential action as per Policy / Procedures**			

82	**Case No.:51/5/87-ALC1/2017**	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00366/AM18/	RLA File :06/24/040/00023/AM18/	Lic.No/Date:0610038693 18.09.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

83	**Case No.:52/5/87-ALC1/2017**	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00367/AM18/	RLA File :07/24/040/00151/AM18/	Lic.No/Date:0710112162 20.09.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product. f) Composition/formula of Liquid Liner Film.			

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

84	**Case No.:53/5/87-ALC1/2017**	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00368/AM18/	RLA File :07/24/040/00152/AM18/	Lic.No/Date:0710112164 20.09.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

85	**Case No.:40/5/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00355/AM18/	RLA File :03/95/040/00492/AM18/	Lic.No/Date:0310815866 21.09.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

86	**Case No.:49/5/87-ALC1/2017**	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00364/AM18/	RLA File :05/24/040/00272/AM18/	Lic.No/Date:0510404058 21.09.2017	
	Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

87	**Case No.:50/5/87-ALC1/2017**	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00365/AM18/	RLA File :05/24/040/00275/AM18/	Lic.No/Date:0510404073 21.09.2017	
	Decision: The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 2/87-ALC1/2017 held on 09.08.2017 and recommended as under:			

त्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
puty Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
irectorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
dyog Bhawan, New Delhi-110011

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Flex, PVC Flex of 240/260/280/320/340/410/380/440/610/gsm	1 kg	1. PVC Resin (Suspension Grade)	0.4583 kg
		2. Plasticizer (DOP/DOA/DINP)	0.18335 kg
		3. Titanium Dioxide	0.0550 kg
		4. Stabilizer	0.0458 kg
		5. Lubricant	0.00458 kg
		6. Optical Brightening Agent	0.001 kg
		7. Polyester Yarn	0.178 kg
RA may take consequential action as per Policy / Procedures.			

88	**Case No.:55/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00370/AM18/	RLA File :08/24/040/00464/AM17/	Lic.No/Date:0810140985 21.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

89	**Case No.:56/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00371/AM18/	RLA File :08/24/040/00476/AM17/	Lic.No/Date:0810140986 21.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

90	**Case No.:60/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00375/AM18/	RLA File :08/24/040/00102/AM18/	Lic.No/Date:0810140988 21.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

91	**Case No.:61/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00376/AM18/	RLA File :08/24/040/00109/AM18/	Lic.No/Date:0810140989 21.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

92	**Case No.:2/5/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**

त्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
eputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
dyog Bhawan, New Delhi-110011

	HQ File :01/87/050/00317/AM18/	RLA File :03/95/040/00465/AM18/	Lic.No/Date:0310815903 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			
93	**Case No.:3/5/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00318/AM18/	RLA File :03/95/040/00229/AM18/	Lic.No/Date:0310815892 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			
94	**Case No.:4/5/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00319/AM18/	RLA File :03/95/040/00277/AM18/	Lic.No/Date:0310815891 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			
95	**Case No.:57/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00372/AM18/	RLA File :08/24/040/00044/AM18/	Lic.No/Date:0810141004 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			
96	**Case No.:58/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00373/AM18/	RLA File :08/24/040/00070/AM18/	Lic.No/Date:0810141006 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			
97	**Case No.:59/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00374/AM18/	RLA File :08/24/040/00077/AM18/	Lic.No/Date:0810141007 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			
98	**Case No.:62/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00377/AM18/	RLA File :08/24/040/00110/AM18/	Lic.No/Date:0810141010 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

99	**Case No.:63/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00378/AM18/	RLA File :08/24/040/00129/AM18/	Lic.No/Date:0810141008 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

100	**Case No.:65/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00380/AM18/	RLA File :08/24/040/00133/AM18/	Lic.No/Date:0810141009 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

101	**Case No.:66/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00381/AM18/	RLA File :08/24/040/00134/AM18/	Lic.No/Date:0810141005 22.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

102	**Case No.:35/5/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00350/AM18/	RLA File :03/95/040/00352/AM18/	Lic.No/Date:0310815937 25.09.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

103	**Case No.:41/5/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00356/AM18/	RLA File :03/95/040/00508/AM18/	Lic.No/Date:0310816012 28.09.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

104	**Case No.:71/5/87-ALC1/2017**	Party Name: FISHFA RUBBERS LIMITED	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00386/AM18/	RLA File :24/24/040/00025/AM18/	Lic.No/Date:2410042286 06.10.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter.			

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

105	**Case No.:5/5/87-ALC1/2017**	Party Name: RESPONSIVE INDUSTRIES LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00320/AM18/	RLA File :03/95/040/00512/AM18/	Lic.No/Date:0310816346 12.10.2017	
	Decision: The Committee considered the case as per agenda and decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization. **RA may take consequential action as per Policy / Procedures**			

106	**Case No.:6/5/87-ALC1/2017**	Party Name: RESPONSIVE INDUSTRIES LTD	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Deferred**
	HQ File :01/87/050/00321/AM18/	RLA File :03/95/040/00513/AM18/	Lic.No/Date:0310816342 12.10.2017	
	Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

107	**Case No.:7/5/87-ALC1/2017**	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/87-ALC1/2017 22.11.2017	**Status: Approved**
	HQ File :01/87/050/00322/AM18/	RLA File :03/95/040/00547/AM18/	Lic.No/Date:0310816383 17.10.2017	

Decision : The Committee considered the case as per agenda and after taking clue from SION A-2866, decided to approve Adhoc Norms as under:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive Polythelene Film (170 gsm +/- 10%)	12,00,000 Sq. meter	1. Polythelene (PE) Film (Thickness 90 microns +/-15%)	1.04 Sq. meter/Sq. meter content contained in the export product
		2. Adhesive (55% Solid Water based)	42 gm/ Sq. meter of export
		3. Glassine Paper (60 gsm +/- 10%)	1.04 Sq. meter/ Sq. meter content contained in the export product
RA may take consequential action as per Policy / Procedures.			

Meeting ended with a vote of thanks to the Chair.

****

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011